

**GOVERNMENT OF INDIA  
MINISTRY OF MINES**

**LOK SABHA  
UNSTARRED QUESTION NO.68  
TO BE ANSWERED ON 02<sup>ND</sup> FEBRUARY, 2017  
“DMF under PMKKKY”**

**Q68.** SHRI MANSUKHBHAI DHANJIBHAI VASAVA:

Will the Minister of MINES be pleased to state:

- (a) whether District Mineral Foundation (DMF) have been set up in the country including Narmada and Bharuch District of Gujarat;
- (b) if so, the details thereof; and
- (c) the details of the works done under Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) for the development of mining affected areas and welfare of the people of the said allocations?

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL,  
NEW & RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)**

(a) to (c): As per section 9B of the Mines and Mineral (Development and Regulation) Act, 1957 the state governments have been empowered to establish a trust to be called the District Mineral Foundation (**DMF**) in any district affected by mining related operations with the object of working for the interest and benefit of persons, and areas affected by mining related operations.

The rules incorporating the manner in which the DMF shall work for the interest and benefit of persons and areas affected by mining as also the composition and functions of the DMF, are to be framed by the State Governments.

As per the data available with the Ministry, out of the twelve mineral rich states of the country, 11 states [i.e. Goa, Karnataka, Chhattisgarh, Odisha, Jharkhand, Madhya Pradesh, Rajasthan, Telangana, Andhra Pradesh, Gujarat and Maharashtra] have framed rules for DMF and have set-up DMFs in 287 districts including Narmada and Bharuch district of Gujarat.

Under PMKKKY at least 60% of the funds will be utilized for high priority areas like: (i) drinking water supply; (ii) environment preservation and pollution control measures; (iii) health care; (iv) education; (v) welfare of women and children; (vi) welfare of aged and disabled people; (vii) skill development; and (viii) sanitation. The rest of the funds will be utilized for the following: (i) physical infrastructure; (ii) irrigation; (iii) energy and watershed development; and (iv) any other measures for enhancing environmental quality in mining districts.

However, the details of the works undertaken by the states under the Pradhan Mantri Khanij Kshetra Kalyan Yojana (PMKKKY) are not maintained centrally.

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